

[Translation]

PROF. RASA SINGH RAWAT (Ajmer): Sir, I would like to submit before the House that a leading industrialist of Mohan Nagar, Uttar Pradesh, on his birthday invited the Air Force and Army Personnel to a Blood Donation Camp and made them donate blood. Forcible donation of blood from the soldiers is objectionable. I would like to urge upon the Government that whosoever he may be, he should not be allowed to act like this. The said industrialist is known to be liquor baron. Inviting the Air Force Personnel of Hindu Airport and the Army personnel by such a person on the occasion of his birthday tantamounts to misuse of his influence and fiddling with the lives of the defence personnel. My submission to the Government is to exercise effective control over such functions. (Interruptions)

[English]

MR. SPEAKER: Now let us take up the next item. Papers to be laid on the Table.

13.06 hrs.

PAPERS LAID ON THE TABLE

Review on the Working and Annual Report of Rehabilitation Plantations Ltd., Punalur and Repatriates Co-operative Finance and Development Bank Limited, Madras for 1989-90

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): On behalf of Shri S.B. Chavan, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of

section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Rehabilitation Plantations Limited, Punalur, for the year 1989-90.
 - (ii) Annual Report of the Rehabilitation Plantations Limited, Punalur, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-63/91]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Repatriates Co-operative Finance and Development Bank Limited, Madras, for the year 1989-90 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Repatriates Co-operative Finance and Development Bank Limited, Madras, for the year 1989-90.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-64/91]

Explanatory statement giving reasons for immediate legislation by the Representation of the People (Amendment) Ordinance, 1991

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND